

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 188 of 2017 (SZ)**

**Applicant(s)**  
C.H. Balamohana  
Puducherry

Vs. **Respondent(s)**  
The Union of India. rep. by its Secretary  
to Govt. MoEF & CC, New Delhi and 6  
others

**Legal Practitioners for Applicant(s)**  
M/s Yogeshwaran A

**Legal practitioners for respondent(s)**  
M/s K. R. Harin for R2, R3 & R5  
M/s G. Dhamodaran for R6  
M/s S. Padma for R7

Note of the Registry	Orders of the Registrar
Order No.	Date: 20.11.2018  Applicant & counsel not present. No representation for respondents. For appearance of both and reply of R2, R3, R5 and R7 call on 18.12.2018.  <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>